up in tht country:plants have been set

1. M/s. Sponge Iron India Limited (SIII.) (A Government of India Undertaking). 30,000 per annum (t.p.a.)

Paloncha, District Khammam (Andhra Pradesh).

Mr. Unlastrial Promotion and Investment Corporation Limited, Orissa. (IPICOL). (An undertakings of the Orissa Government). 1,50,000 (t.p.a.) (against a licensed capacity of 30,0000 tonnes per annum)

Keonjhar District (Orissa).

Setting up of colour film units

265. SHRI B. C PATTANAYAK: Will the Minister of INDUSTRY be pleased to state:

- (a) the number of colour film units which have been set up in. the country so far;
- (b) whether any decision has been taken* as to the number of such Units proposed to be set u_p during the Sixth
- (c) if so, the number of such units proposed to be set up during th@ above plan period; and
 - (d) the details thereof?

THE MINISTER OF INDUSTRY 'SHRI NARAYAN DATT TIWARI): (a) to (d) There is no unit in the country at present engaged in the manufacture of colour film Hindustan Photo Films Manufacturing Company Limited, a public sector undertaking, which at present, undertakes conversion of imported jumbo rolls, has a proposal to set up integrated production of colour positive film. The investment and locatioiiai decision in this regard are vet to be taken.

An application from Navrang Photo Films Private Limited for setting up a 100 per cent Export Oriented unit in District Kolar in the State of Karnataka for the manufacture of" Cellulose Triacetate and various types of photo film_s including colou_r film, haa also been received.

CrimSe against Harijans

266 SHRI B. C. PATTANAYAK: Will tha Minister of HOME AFFAIRS be pleased to

- (a) whether it is a if act that crime against Harijans i₃ mounting in some part_s of the country:
- (b) if so, what is the number of cases of crim« which have been registered in different States iⁿ th© year J 983 c_{.0} far (month-wise);
- (c) what steps have been taken to protect the lives of Harijans in these States?

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): (a) State-wise figures of crimes, against Scheduled Castes for 1981 and 1982 furnished in reply to Unstarred Question No. 464 on 24-2-198S may be referred to.

- (b) A statement showing the number of cases of crimes committed against the Scheduled Caste_s in the year 1983 (to the extent available), State-wise, based on the information burnished by the Governments is enclosed.
- (e) Comprehensive guidelines covering precautionary, preventive, punitive, rehabilitative and personnel policy measures that are to be taken for checking crimes against Scheduled Castes have been communicated in the Union Hom. Minister's D.O. letter dated March, 1980, a copy of which has already been laid on the Table of the House in reply to Rajya Sabha Starred Question No, 64 dated 12th June, 1980. Clo_{Se} and continuous touch is maintained with the State Governments regarding effective implementation of these guidelines.

89

to Questions

Statement

Number of cases of crimes committed against Scheduled Castes in 1983

S	I. Name	of	State						No. of cases of crimes	(Received upto the month of)
	Andhra Pr	Andhra Pradesh					e e e e e e e e e e e e e e e e e e e		N.A.	
2	. Assam	v	1		¥	¥			N.A.	
3	Bihar	,	è		ě	æ		ĵį.	119	(January)
4	Gujarat			ŧi		.+:	*	100	61	(February)
5	Haryana	· (4	:00	*	39	o.		236	35	(March)
6	Himachal	Pra	desh			×	79		8	(March)
7	Jammu &	Kas	hmir						N.A.	
8	Karnataka			161.	•	*		50	18	(January)
9	Kerala	×	*		*			*	14	(January)
10	Madhya Pr	ade	sh	140	×			*	390	(January)
11	Maharasht	ra	8	•	8	1			N.A.	
12	Manipur	e:	*:		3:00	•	*	100	N.A.	(February)
13	Meghalaya		×		*		×		Nil	
4	Nagaland		•3	8	12	(*)	8	4	N.A.	
5	Orissa	-		¥	÷	•	ĕ	9	24	(February)
6	Punjab .			120		*	di.	ě	5	(February)
7	Rajasthan			*:		9.00	180	*	368	(March)
8	Sikkim .		×		100	*	*	*:	Nil	(March)
9	Tamil Nadu	į.	¥.			÷	10	16	N.A.	
0	Tripura .		e.	•	¥)	9	*	*	N.A.	
I	Uttar Prade	$^{ m sh}$		(*);	*	*		•	656	(February)
2	West Bengal	É		a id	k		*	*	Nil	(January)

INSAT-IA'

- 267. SHRI JASWANT SINGH: Will the PRIME MINISTER be pleased to state;
- (a) whether INSAT-IA had any electronic components manufactured by the National Semi Conductor Corporation;
- (to) if so, what are the details in this regard; and
- (c) what are the antecedents of the National Semi Conductor Corporation?
- THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, **ELECTRONICS** SPACE, DEVELOPMENT AND OCEAN (SHRI SHIVRAJ V. PATIL); (a) Yes, Sir.
- (b) The electronic components manufactured by the National Semi Conductor Corporation and used by Ford Aerospace Communications Corporation (FACC), the INSAT-I Spacecraft contractor, on INSAT-IA include Bipolar TTL integrated circuits,